### O. A. No. 239/93

DATE OF DECISION: 0707-1993

R. Punniakotti

.. Applicant

Mr. P. V. Mohanan

. Advocate for applicant

#### Versus

- The Director General, Department of Telecommunications, New Delhi.
- Chief Engineer (Civil)
   Department of Telecommunications
   Southern Zone, Madras.
- 3. Chief Engineer (Civil)

  Department of Telecommunications,
  East Zone, Calcutta. .. RESPONDENTS

Mr. George Poonthottam, ACGSC .. Advocate for respondents
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THE HON BLE MR. JUSTICE C. SANKARAN NAIR, VICE CHAIRMAN THE HON BLE MR. R. RANGARAJAN, ADMINISTRATIVE MEMBER

## JUDGMENT

## C. Sankaran Nair (J), Vice Chairman

Applicant challenges the policy of transfer evidenced by Annexure-2. To find officials for interzonal transfers, this policy was evolved. On the basis of longer stay, officials are transferred.

Longer stay is computed by reckoning the length of stay at a station. According to applicant it must be

determined not with reference to length of stay at a station, but with reference to the length of stay in a zone, which may comprise of more than one station. He would also say that persons in certain areas or states are for all practical purposes, immune from inter-zonal transfers. It is his further case that he can be accommodated in the existing zone without sacrificing public interest. He expressed his desire to appeal to the good sense of his superior officers. In view of this, we consider it unnecessary to go into the controversies raised. At once, we may observe that while it is for the administrative authority to decide on administrative and policy matters, they must do so fairly.

- 2. Applicant may make a representation to first respondent regarding his grievances within four days from today, and that respondent shall take a decision in the matter within three weeks of the date of receipt of the representation. Till a decision is so taken status quo as of today, will remain in force. We make it clear that we have not expressed any opinion on the merits.
- 3. Application disposed of as above. No costs.

R. RANGARAJAN
ADMINISTRATIVE MEMBER

C. SANKARAN NAIR(J)
VICE CHAIRMAN

# LIST OF ANNEXURE

1. Annexure-2

Proceedings No.9-7/92-CWG dated 22.10.1992 issued by Ist respondent.